

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1460(KB)2019

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	NAVNEET JAGATRAMKA AND ORS VS RAJAT ISPAT PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. M. S. Tiwari, Adv.] For the Petitioner

Mr. Shaunak Mitra, Adv.] For the Respondent

Mr. Patita Paban Biswal, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today
2. List the matter on **23.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**